

CAUSE LIST 01.11.2017

<i>S.N.</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1.	Sh. Harish Purohit	S.B. Criminal Writ No. 37/2017, Unkar lal V/s Smt. Basanti Devi & ors.	G.S. Rathore Deelip Kawadia	J.V.S. Deora

CAUSE LIST 02.11.2017

<i>S.N.</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO. WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Sh. RR Nagori	S.B. Civil First Appeal No. 316/2006, Banshi lal V/s Mitha Lal & Anr	Mr. Rishabh Shrimali	Mr. Manish Bhunwal
2	Dr. Pramila Acharaya	S.B. Criminal Revision Petition No. 1030/2015, Jai Kishan V/s Shankari	Rakesh Arora	Sudhir Saruparia

CAUSE LIST 03.11.2017

S.N.	NAME OF MEDIATOR'S	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT ADVOCATE'S
1	Sh. Jitendra Maheshwari	S.B. Compnay Petition No. 7/2013, M/s Swastik Coal Corp. Pvt. Ltd. V/s Chamunda Synprocess (India) Pvt. Ltd.	Mr. Sanjeev Johari	Mr. Shridhar Mehta

भवदीय
उपसचिव
Dheeraj K. Chamunda
30/10/17

राज. राज्य विधिक सेवा प्राधिकरण
जोधपुर

" Help The Needy--Timely Help May Create History "